

Statement

Sanctioned strength of Sr. Physiotherapists and Sr. Occupational Therapists in Sajdarjung, Kalavati Hospital and Dr. Ram Manohar Lohia Hospital

S.No.	Category of post	Sanctioned strength	Dates from which each per son holding the post
<i>Sajdarjung Hospital</i>			
1	Sr. Physiotherapist	*4	23-7-75, 25-2-76 30-5-85.
2	Sr. Occupational Therapist	3	20-5-72 and 28-3-76.
3	Physiotherapists	19	The earliest appointee is holding the post from 12-9-68.
4	Occupational Therapists	9	The earliest appointee is holding the post from 7-12-67.
<i>Kalavati Saran Hospital</i>			
1	Sr. Physiotherapist	1	15-6-77.
2	Sr. Occupational Therapist	1	15-6-77.
3	Physiotherapist	5	The earliest appointee is holding the post from 1-7-59.
4	Occupational Therapist	2	The earliest appointee is from 10-7-73.
<i>Dr. R. M. L. Hospital</i>			
1	Sr. Physiotherapist	1	Since 1968.
2	Physiotherapist	3	The earliest appointee is from 1977.
3	Occupational Therapist	1	The earliest appointee is from 1983.

*One post newly created lying vacant.

693. [Transferred to the 16th May, 1990.]

Chukha Hydel Project, Bhutan

694. SHRIMATI MIRA DAS:

DR. BAPU KALDATE:

Will the Minister of ENERGY be pleased to state:

(a) whether the Chukha Hydel Project, a joint venture of India and Royal Government of Bhutan, has been completed;

(b) whether any workers from India were recruited for this project;

(c) whether these workers have been declared surplus and rendered unemployed; and

(d) if so, what steps are being taken by Government to provide employment to these workers?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The Chukha Hydel Project in Bhutan, which is a project of the Royal Government of

Bhutan being executed with Indian financial and technical assistance, had been commissioned in October, 1988. There are some related works, like transmission lines, which are nearing completion.

(b) Yes, Sir.

(c) and (d) On completion of the major works of the project, some of the workers have been declared surplus. The Project Authorities have approached various Organisations, including those of the Government of India, for exploring possibilities of absorption of these surplus workers, and as a result, some of these workers have already been provided alternative employment.

Prices of Cement in Eastern States

695. SHRIMATI KAMLA SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to news-item published in 'Business Standard' of the 29th April, 1990 captioned 'Cement price freeze till end of May';

(b) if so, whether it is a fact that ex-factory rate per bag of cement (inclusive of all taxes) in the Eastern States, including Bihar was Rs. 62/- during the last week of February, 1990;

(c) whether it has thereafter gone up to more than Rs. 105/- per bag; and

(d) if so, what steps Government are taking to hold the price of cement?

THE MINISTER OF INDUSTRY
(SHRI AJIT SINGH): (a) Yes, Sir.

(b) As per the reports received, the price per bag had ranged from about Rs. 70/- to Rs. 95/- in the Eastern region in the last week of February, 1990. A statement showing the retail price of cement per bag, including all taxes, in the Eastern region from 19th February, 1990 to 28th February, 1990, is attached. (See below).

(c) In some areas in the Eastern region, the prices had gone up to Rs. 105 per bag during April, 1990.

(d) Following are among the important steps taken by the Government to hold the prices of cement:—

(i) Major Cement Producers have agreed to roll back their ex-stockists prices to the level of 31st March, 1990.

(ii) State Government/Union Territories have been advised to ensure that the prices of cement are maintained at the level not above those of 31st March, 1990 and that the dealers do not indulge in profiteering at the retail level.

(iii) Railway Board has issued instructions to move cement on an emergent basis on designated routes.

(iv) The movement of price and availability of wagons for cement transportation are being closely monitored.

Statement

Statement showing price per Bag (including All Taxes) in Eastern Region from 19th February, 1990 to 28th February, 1990

	Calcutta	Patna	Bhubaneswar	Guwahati
19-2-1990	80-85	74-76	70-72	93-95
20-2-1990	80-85	74-76	70-72	93-95
21-2-1990	78-85	74-76	70-72	93-95
22-2-1990	78-85	74-76	70-72	93-95
23-2-1990	80-87	74-76	70-72	93-95
26-2-1990	78-86	74-76	70-72	93-95
27-2-1990	78-86	74-76	70-72	93-95
28-2-1990	80-87	74-76	70-72	93-95

कोल इंडिया लि० के कर्मचारियों के
विरुद्ध भ्रष्टाचार के मामले

96. श्री शंकर दयाल सिंह: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन महीनों के दौरान कोल इंडिया लि० के कितने कर्मचारियों के विरुद्ध भ्रष्टाचार के मामले दर्ज किए ; और

(ख) सरकार द्वारा अभी तक प्रत्येक के विरुद्ध क्या कार्रवाई की गई है ?

ऊर्जा मंत्री, साथ में नागर विमानन मंत्रालय का अतिरिक्त प्रभार (श्री आरिफ मोहम्मद खान) (क) और (ख) को० इ० लि० तथा उसकी सहायक कंपनियों के ऐसे कर्मचारियों की संख्या जिनके विरुद्ध पिछले तीन महीनों के दौरान भ्रष्टाचार के मामले दर्ज किए गए हैं तथा इन मामलों में उनके विरुद्ध जो कार्रवाई की गई है,